

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 253 of 2019**

**IN THE MATTER OF:**

**Sigmalon Equipment Pvt. Ltd. & Ors.**

**...Appellants.**

**Versus**

**Shri Vinod Kumar**

**...Respondent.**

**Present:**

**For Appellant: Mr. Raj Shekhar Rao, Mr. Saswat Pattnaik,  
Mr. Siddarth Raval, Mr. Mansi Sood, Advocates.**

**For Respondent: Mr. Sunil Sharma, Advocate.**

**ORDER**  
**(Virtual Mode)**

**18.03.2021** Learned Counsel for the Appellant submits that the arguing counsel has not been able to link in Virtual Mode.

List the Appeal 'For Admission (After Notice)' Hearing on **03<sup>rd</sup> May, 2021.**

**[Justice A.I.S. Cheema]**  
**Member (Judicial)**

**[Dr. Alok Srivastava]**  
**Member (Technical)**